

of interest relate to the credit policy of the Government. So, I want to know whether these unemployed graduates even within the limit of Rs. 2 lakhs are going to get bank credit at the preferential rates of interest or not.

Secondly, in the whole of the country including the backward areas as notified by Planning Commission and accepted by the Reserve Bank, are the graduates or even uneducated persons who are running small scale industries going to get loans at the preferential rates of interest or not? It is not a question of an individual case. It is a question of policy to be adopted for this sector, the small-scale sector for the country as a whole

**SHRI PRANAB KUMAR MUKHERJEE:** So far as the policy is concerned, I have already indicated that the small-scale industries are entitled to have it, but regarding the quantum of interest rates, it depends on the viability of the projects and certain other factors also. That is why it is not possible for me. But the policy is there

**SHRI BHOGENDRA JHA:** rose.

**MR. SPEAKER:** He has answered. He does not want to give more than what he has said.

**SHRI BHOGENDRA JHA:** In the statement, the concessional rate means 11 per cent.

**MR. SPEAKER:** He does not want to give more information than what he has already given. What can I do?

**SHRI S R DAMANI:** The hon. Minister has mentioned about the concessional rate of interest for small-scale industries and unemployed graduates. May I know from the hon. Minister whether any concession has been given in the margin on the advances made to these sectors—small-scale industry, medium-scale industry and industries in backward areas.

**SHRI PRANAB KUMAR MUKHERJEE:** I could not follow the question if he can kindly explain the question I can answer.

**MR. SPEAKER:** Concession in the margin. Do you provide more or less margin than for others?

**SHRI PRANAB KUMAR MUKHERJEE:** No.

**SHRI S. R. DAMANI:** Will he consider it? For the small scale industry the margin is very high and they cannot get the necessary money.

श्री रामावतार शास्त्री: मैं यह जानना चाहता हूँ कि देश के कमजोर वर्गों के लोगों ने और खास तौर से ग्राम इण्डिया बीवर्स फेडरेशन ने सरकार से क्या इस बात की माग की है कि बुनकरों को जो बैंकों से कर्ज दिये जाते हैं, उन के सूद की दर 4 परसेन्ट रखी जाए? अगर यह बात सच है और सरकार की जानकारी में यह आई है, तो इसके बारे में मन्त्री जी का क्या कहना है?

**SHRI PRANAB KUMAR MUKHERJEE:** So many representations are coming for concessional rate of interest. Keeping the overall position we shall have to take a decision. I cannot react in this way.

**SHRI BHOGENDRA JHA:** Hon. Minister is not understanding the question. The concessional rate is 11 per cent whereas the preferential rate is 4 per cent.

**MR. SPEAKER:** He will understand now.

#### Disclosures under Voluntary Disclosure Scheme

\*261. **SHRI SHASHI BHUSHAN:** Will the Minister of FINANCE pleased to state

(a) whether the persons making disclosure of hidden wealth under Volun-

tary Disclosure Scheme included those persons against whom huge amount of taxes are outstanding; and

(b) if so, the particulars thereof?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR (MUKHERJEE): (a) and (b). As per information presently available, 2,58,750 declarations have been made under the Voluntary Disclosure of Income and Wealth Ordinance, 1975, including 13,400 declarations under section 15(1) in respect of net wealth/value of assets not disclosed or understated.

Statistics showing taxes outstanding from persons who have made the declarations are not separately maintained. The requisite information will have to be collected from the Commissioners of Income-tax who will have to scrutinise the records in respect of each declarant. Time and energy necessary for collecting the information may not be commensurate with results achieved. As such, it is not possible to furnish the information.

श्री शशि भूषण मैं जानना चाहता हूँ कि कितना एमाउन्ट है जो अभी तक टैक्स डिफाल्टर्स ने नहीं दिया है? वह कई करोड़ में होगा। यह आप बताएँ। वह एमाउन्ट कितने लोगों ने वॉलेंटैरिली डिस्कलोज किया है जो बेनामी या दूसरी शक्ल में है और वह एमाउन्ट कितना है। आज से बीस तीस साल पहले जो सोना पचास हजार का था वह उन्होंने डिक्लेयर कर दिया और आप ने उस पर टैकम ले लिया लेकिन आप देखें कि आज की कीमत के हिसाब से उन्होंने सात साठे सात लाख रुपया व्हाइट कर लिया। मैं जानना चाहता हूँ कि इस ढंग की चीजों की आप कैसे जांच करेंगे, उसका क्या तरीका है?

SHRI PRANAB KUMAR MUKHERJEE. I hope the hon. member will appreciate that as the total number of declarants is 2,58,000, it is not possible at the moment to find out the quantum of tax arrears in the case of all the persons. I can assure the hon member that if any body has made some declaration and he is in tax arrears, nothing prevents us under the declaration scheme to realise the arrears from him out of the assets which he has declared. But it is not possible to give the statistical figure of how many persons have so, in what respect and what is the quantum.

श्री शशि भूषण : मैं क्लेरिफाई करना चाहता हूँ। मान लें एक साहब ने चार पाँच करोड़ टैकम देना है। उसने कहा कि आज से तीस साल पहले मेरे पिता ने पाँच लाख का सोना दिया और पाँच लाख पर उमड़े आपने वॉलेंटैरी डिक्लेजर में टैकम ले लिया। लेकिन आज की कीमत पर आपने नहीं लिया। अब पाँच लाख की कीमत आज पचास लाख हो गई है। इस तरह से उसने पचास लाख को व्हाइट कर लिया और इर पर टैक्स दिया नहीं। मैं गरीब आदमी की बात नहीं करता हूँ। इस तरह के लोगों की तादाद लाखों में नहीं है। दो चार सौ आदिमी ही ऐसे होंगे। जब आप जांच करें तो इनका भी ध्यान रखें यही मैं आप से कहना चाहता हूँ।

SHRI PRANAB KUMAR MUKHERJEE. It is just a suggestion. I can keep it in view. I cannot tell that now.

श्री० नारायण चन्द पराशर मंत्री जो ने फरमाया है कि टाइम एंड एनर्जी इनने किसिम के लिए लगाना मुश्किल है शायद वह बराबर न हो। कुछ ऐसे भी केमिस्ट होते हैं जो इनतम टैकम न देने के लिए कोर्ट्स में जाते हैं, एसेसमेंट को चैलेंज करते हैं। क्या उन केमिस्ट के बारे

में आपको कोई स्पेसिफिक जानकारी है ? अब जो बालेंटरी डिस्क्लोजर के केसिस है क्या आप बता सकते हैं कि उनमें ऐसे कितने लोग हैं जिन्होंने मुकदमें इस तरह के दायर कर रखे थे ताकि टैक्स न देना पड़े या उसको प्रोलोंग किया जाय ?

**SHRI PRANAB KUMAR MUKHERJEE:** Many times we have given the figures about the total quantum of tax arrears and what steps we are taking to realise those taxes and what amount is involved in big cases. But the figures are readily not available with me.

**SHRI H. N. MUKERJEE:** In view of the fact that Government is supposed to keep a special eye on those who are evading huge amount of tax as outstanding against them, their number cannot be more than a few hundreds and those figures have been given from time to time, how is it on the ground that a large number of people are involved and too much labour is involved. Government cannot isolate these cases of money bags in this country and tell Parliament whether or not, and to what extent, they are taking advantage of the Voluntary Disclosure Scheme? Their number cannot be too large and they know it.

**SHRI PRANAB KUMAR MUKHERJEE:** I am sorry if I have been misunderstood on this point. I did not say that I do not act on it, I certainly act on it. I only said that the figure is not readily available with me. If I have found out that somebody had made a declaration, I know the amount also; I also see the assets and I can relate the tax to that figure. And with regard to the valuation of the assets, I will take the present valuation. I would not go if the declaration is made on the basis of past valuation but I would like to go by present valuation. But as I said it is not possible for me to say how many peo-

ple out of 2.58 lakh declarants are in tax arrears and to what extent. But, as I said, I would act on it.

पटना सिटी का पर्यटक केन्द्र के रूप में विकास

\*263. श्री राजावतार झाएली : क्या पर्यटक और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुरु गोविन्द सिंह का जन्म स्थान पटना सिटी में है ;

(ख) यदि हाँ तो, क्या इसका पर्यटक केन्द्र के रूप में विकास करने का कोई प्रस्ताव है ; और

(ग) यदि हाँ, तो तत्संबंधी मुख्य बातें क्या हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH). (a) Yes, Sir.

(b) and (c). Patna is the birth place of Guru Gobind Singh and has its importance on that account. At the same time is a base for visiting Buddhist centres in Bihar. Besides there are several points of tourist interest in Patna itself. Patna is, therefore, already attracting tourists. In order to provide suitable accommodation, a Reception Centre cum-Motel is under construction by the India Tourism Development Corporation at an estimated cost of Rs. 60 lakhs. A transport unit has also been set up at Patna by ITDC at a cost of Rs. 50,000. In addition, M/s. Bihar Hotels have been sanctioned a loan of Rs. 37 lakhs under the Hotel Develop-